

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

CP 348/2015

**OA 3362/2014
MA 986/2015
MA 2178/2015**

this the 8th day of September, 2015

**Hon'ble Mr. Justice L.N.Mittal, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

R.K.Meena (IDSE)
SE/Director
MES-196315
Aged about 53 years
R/o 117-A/C-3A Block
MIG Flat, Janak Puri
New Delhi - 58
(By Advocate: Shri M.K.Bhardwaj)

.... Petitioner

VERSUS

Union of India & Ors. through

1. Shri R.K.Mathur
Secretary
Ministry of Defence
South Block
New Delhi

2. Shri J.Sikand
Engineer in Chief
E-in-C Branch
Integrated HQ of MOD (Army)
Kashmir House, Rajaji Marg
New Delhi – 110 011

3. Shri Arvind Kumar Arora
Directorate General (Personal) E1B
Engineer-in Chief's Branch
Integrated HQ of MOD (Army)
Kashmir House, Rajaji Marg
New Delhi – 110 011

.... Respondents.

(By Advocate: Shri Satish Kumar)

ORDER (ORAL)

By Hon'ble Mr.Justice L.N.Mittal, Member (J),

After arguing for some time, counsel for the applicant on instructions from the applicant stated to be present before the Tribunal seeks permission to withdraw the instant Contempt Petition.

The Contempt Petition is dismissed as withdrawn

(Shekhar Agarwal)
Member (A)

(Justice L.N.Mittal)
Member (J)

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